NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/34/2017

NAME OF THE PETITIONER

: TUTICORIN ALKALI CHEMICALS & FERTILIZERS

LTD

NAME OF THE RESPODENT

: SEBI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. KANMAN P.CE.

ORDER

Shri R Kannan, PCS, counsel for petitioner present. In view of the order passed on 27.4.2017, the affidavit of consent of the promoters of the company have been filed. The matter is posted for arguments. Put up on 12.06.2017 at 10.30 A.M.

BC.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)